

PARLIAMENT OF INDIA



RAJYA SABHA SECRETARIAT DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE INVITE SUGGESTIONS

ON

THE RIGHT TO INFORMATION (AMENDMENT) BILL, 2013

The Right to Information (Amendment) Bill, 2013 as introduced in the Lok Sabha on the 12th August, 2013, has been referred on 12th September, 2013 to the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice, headed by **Shri Shantaram Naik, Member, Rajya Sabha** for examination and report within three months.

2. The Bill intends to amend the Act to keep the political parties out of the purview of the RTI Act, with a view to remove the adverse effects of the decision of the Central Information Commission dated 03.06.2013 which has held that political parties are public authorities under section 2 (h) of the said Act. The Committee has decided to invite memoranda containing views/suggestions from the individuals/organisations interested in the subject matter of the Bill and also to hear selected oral evidence on the subject matter of the Bill from interested stakeholders.

3. Those desirous of submitting memoranda to the Committee may send two copies thereof, neatly typed in double space (either in English or Hindi) to Sh. Ashok Kumar Sahoo, Joint Director, Rajya Sabha Secretariat, 222, Second Floor, Parliament House Annexe, New Delhi-110001. (Tel No. 23035365, Fax: 23016784, Email: rs-pers@sansad.nic.in) within fifteen days from the date of publication of this advertisement. Those who are willing to appear before the Committee for oral evidence, besides submitting the memorandum, may also indicate the same in their memorandum. However, the Committee's decision in this regard shall be final.

4. The memoranda submitted to the Committee, would form part of the records of the Committee and be treated as confidential. Any violation in this regard would constitute a breach of privilege of the Committee.

5. The Bill has been published in the Gazette of India Extraordinary Part II Section 2, dated the 12th August, 2013. Copies of the Bill can be obtained on written request to the above-mentioned Officer or can be downloaded from the official website of the Rajya Sabha (<http://rajyasabha.nic.in>), under the link Committees, sub-link "Bills with the Committee".

davp 31202/11/0016/1314